

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 297 OF 2018 &
IA NOS. 1245, 1246, 1250, 1327, 1507, 1558 AND 1890 OF 2018 &
IA NOS. 1317 & 89 of 2019**

Dated: 19th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Private Limited ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Harsh Sethi

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Abhishek Prakash for R-2

ORDER

**IA NO. 1317 OF 2019
(Appln. for directions/R-2)**

Objections, if any, on IA No. 1317 of 2019 (for directions) may be filed by the Appellant on or before 02.08.2019 with advance copy to the other side.

List the matter on **02.08.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**
Bn/kt

**(Justice Manjula Chellur)
Chairperson**